NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

ATTENDANCE	CUM	ORDER	SHEET	OF THE	HEARING	OF	NATIONAL	COMPANY	LAW	TRIBUNAL
ATTENDANCE BENGALURU B	ENCH,	BENGA	LURU, F	HELD ON	301		7			

PRESENT:

SHRI RATAKONDA MURALI, MEMBER(J) AND

DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER

: 46/11

PETITION NUMBER

: TP 1/17

NAME OF THE PETITIONER(S)

: HOMAN INDIA (8) LTD. : A.G. SONS PANEL PROCESSORS

NAME OF THE RESPONDENT(S)

UNDER SECTION

: 433 (6) /432 (5)

NAME(IN CAPITAL) S.NO.

DESIGNATION

SIGNATURE

ADVOLATE

PHONE NUMBER

REPRESENTATION BY WHOM

PRASH ANT SREENIVISAN

9903907965

For Petitioner

Advocate for petitioner is present. None appeared for respondents. Fresh notice to the respondents. Counsel for petitioner is directed to serve notice on the respondents by collecting notices from the Registry.

Posted to 16.03.2017.

MEMBER (J)

MEMBER (T)